

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-02-2024

Date : 02.02.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	9809/2024	02.02.2024	SA-127/1991	JYOTI PRAKASH KAR	C.O.		Order Dtd. 2024-01-31	SECOND APPEAL	(Seat No-4)
2	9810/2024	02.02.2024	RSA-112/2002	JYOTI PRAKASH KAR	C.O.		Order Dtd. 2024-02-01	SECOND APPEAL	(Seat No-7)
3	9811/2024	02.02.2024	RSA-38/2004	P K MISHRA	C.O.		Order Dtd. 2024-02-01	SECOND APPEAL	(Seat No-7)
4	9812/2024	02.02.2024	SA-110/1991	P K MISHRA	C.O.		Order Dtd. 2024-02-01	SECOND APPEAL	(Seat No-4)
5	9815/2024	02.02.2024	ABLAPL - 14670/2023	DILLIP SAMAL	C.O.		Order Dtd. 2024-01-31	BAIL-1	(Seat No-5)
6	9817/2024	02.02.2024	WA-42/2024	G.D. MALLICK	C.O.		Order Dtd. 2024-01-31		(Seat No-5)
7	9818/2024	02.02.2024	WP(C) - 39432/2023	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-04	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
8	9820/2024	02.02.2024	WP(C) - 1917/2024	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)

9	9821/2 024	02.02.20 24	WP (C) - 1927/2 024	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 01-31	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 115)
10	9822/2 024	02.02.20 24	WP (C) - 5013/2 012	S.CH. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 01-31	WRIT BRANCH (DIVISION BENCH- 3)	(Se at No- 121)
11	9823/2 024	02.02.20 24	WP (C) - 2014/2 024	N. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 01-31	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 116)
12	9824/2 024	02.02.20 24	CRLMC- 3740/2 023	S.K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 01-31	CRIMIN AL MISC	(Se at No- 4)
13	9826/2 024	02.02.20 24	CRLMC- 3739/2 023	S.K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 01-31	CRIMIN AL MISC	(Se at No- 4)
14	9828/2 024	02.02.20 24	CRLMC- 2395/2 023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-05	CRIMIN AL MISC	(Se at No- 1)
15	9829/2 024	02.02.20 24	CRLMC- 2619/2 023	P.CH. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 03-06	CRIMIN AL MISC	(Se at No- 6)
16	9830/2 024	02.02.20 24	CRLMC- 2620/2 023	P.CH. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 03-06	CRIMIN AL MISC	(Se at No- 6)
17	9832/2 024	02.02.20 24	CRLMC- 3861/2 023	B.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024- 02-28	CRIMIN AL MISC	(Se at No- 7)
18	9833/2 024	02.02.20 24	CRLMC- 2427/2 023	A. DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 01-31	CRIMIN AL MISC	(Se at No- 2)
19	9834/2 024	02.02.20 24	CRLMC- 2695/2 023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 02-20	CRIMIN AL MISC	(Se at No- 6)
20	9852/2 024	02.02.20 24	WP (C) - 1935/2	K.K. NATH	C.O.	COURT NO. 11		WRIT BRANCH	(Se at

			024					-2	No-6)
21	9853/2 024	02.02.20 24	WP (C) - 1912/2 024	SATYAPRIY A SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
22	9854/2 024	02.02.20 24	WP (C) - 1939/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
23	9855/2 024	02.02.20 24	WP (C) - 2089/2 024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 12)
24	9856/2 024	02.02.20 24	WP (C) - 2059/2 024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 12)
25	9857/2 024	02.02.20 24	WP (C) - 1965/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
26	9858/2 024	02.02.20 24	WP (C) - 1968/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
27	9859/2 024	02.02.20 24	WP (C) - 2185/2 024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 32)
28	9861/2 024	02.02.20 24	WP (C) - 1975/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
29	9862/2 024	02.02.20 24	WP (C) - 1920/2 024	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
30	9864/2 024	02.02.20 24	WP (C) - 1979/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
31	9865/2 024	02.02.20 24	WP (C) - 1933/2 024	KAMALAKAN TA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
32	9867/2 024	02.02.20 24	WP (C) - 2112/2 024	G.JAYASIN GH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH -5	(Se at No- 32)
33	9869/2	02.02.20	WP (C) -	R CH ROUT	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

	024	24	1718/2 024			NO. 2 OLD	02-01	BRANCH -8	at No- 39)
34	9870/2 024	02.02.20 24	WP (C) - 4843/2 016	A.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANCH -4	(Se at No- 19)
35	9871/2 024	02.02.20 24	WP (C) - 2006/2 024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 12)
36	9872/2 024	02.02.20 24	WP (C) - 1928/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
37	9873/2 024	02.02.20 24	WP (C) - 41015/ 2023	KARAMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-30	WRIT BRANCH -6	(Se at No- 35)
38	9874/2 024	02.02.20 24	WP (C) - 1937/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
39	9876/2 024	02.02.20 24	ABLAPL - 9380/2 022	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	BAIL-1	(Se at No- 2)
40	9877/2 024	02.02.20 24	WP (C) - 2094/2 024	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH -3	(Se at No- 12)
41	9878/2 024	02.02.20 24	CRLMC- 2761/2 022	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 01-31	CRIMIN AL MISC	(Se at No- 2)
42	9880/2 024	02.02.20 24	WP (C) - 1903/2 024	RABI SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
43	9882/2 024	02.02.20 24	CRLMC- 3107/2 018	A K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 01-31	CRIMIN AL MISC	(Se at No- 1)
44	9884/2 024	02.02.20 24	WP (C) - 1996/2 024	M.BARAL	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
45	9885/2 024	02.02.20 24	WP (C) - 1901/2 024	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)

46	9886/2 024	02.02.20 24	WP (C) - 1797/2 024	M.R. ROUTRAY	C.O.	COURT NO. 10		WRIT BRANCH -8	(Se at No- 39)
47	9889/2 024	02.02.20 24	WP (C) - 1799/2 024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -8	(Se at No- 39)
48	9892/2 024	02.02.20 24	WP (C) - 22011/ 2023	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-09	WRIT BRANCH -4	(Se at No- 17)
49	9894/2 024	02.02.20 24	WP (C) - 84/202 4	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-09	WRIT BRANCH -5	(Se at No- 21)
50	9896/2 024	02.02.20 24	WP (C) - 1464/2 024	B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 22)
51	9917/2 024	02.02.20 24	BLAPL- 6380/2 023	MRUTYUNJA Y PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	BAIL-1	(Se at No- 4)
52	9918/2 024	02.02.20 24	WP (C) - 42626/ 2023	SAMBEET PATTANAYA K	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANCH -7	(Se at No- 18)
53	9919/2 024	02.02.20 24	BLAPL- 12678/ 2023	N K SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	BAIL-1	(Se at No- 6)
54	9920/2 024	02.02.20 24	BLAPL- 97/202 4	PK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31		(Se at No- 6)
55	9921/2 024	02.02.20 24	BLAPL- 65/202 4	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	BAIL-2	(Se at No- 11)
56	9922/2 024	02.02.20 24	WP (C) - 2057/2 024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 12)
57	9931/2 024	02.02.20 24	CRLA- 1321/2 023	S C BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	CRIMIN AL APPEAL	(Se at No- 9)
58	9933/2 024	02.02.20 24	CRLA- 1350/2 023	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	CRIMIN AL APPEAL	(Se at No-

									9)
59	9936/2 024	02.02.20 24	BLAPL- 6541/2 023	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	BAIL-1	(Se at No- 3)
60	9938/2 024	02.02.20 24	BLAPL- 4361/2 023	ACHYUTANA NDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	BAIL-2	(Se at No- 8)
61	9940/2 024	02.02.20 24	BLAPL- 6032/2 023	MRUTYUNJA YA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	BAIL-2	(Se at No- 11)
62	9942/2 024	02.02.20 24	BLAPL- 6924/2 023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	BAIL-1	(Se at No- 1)
63	9943/2 024	02.02.20 24	CRLA- 54/202 4	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024- 01-31	CRIMIN AL APPEAL	(Se at No- 10)
64	9948/2 024	02.02.20 24	WP (C) - 7894/2 012	PITABAS NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122)
65	9949/2 024	02.02.20 24	WP (C) - 7894/2 012	P K LENKA	C.O.	COURT NO. 5	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122)
66	9950/2 024	02.02.20 24	WP (C) - 7894/2 012	P K LENKA	C.O.	COURT NO. 5	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122)
67	9951/2 024	02.02.20 24	WP (C) - 7894/2 012	P K LENKA	C.O.	COURT NO. 5	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122)
68	9952/2 024	02.02.20 24	WP (C) - 12513/ 2021	P K LENKA	C.O.	COURT NO. 5	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 103)
69	9953/2	02.02.20	WP (C) -	P K LENKA	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

	024	24	12513/ 2021			NO. 5	02-01	BRANCH (DIVISION BENCH- 1)	at No- 103)
70	9954/2 024	02.02.20 24	WP (C) - 12513/ 2021	P K LENKA	C.O.	COURT NO. 5	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVISION BENCH- 1)	(Se at No- 103)
71	9955/2 024	02.02.20 24	WP (C) - 12513/ 2021	PITABAS NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVISION BENCH- 1)	(Se at No- 103)
72	9956/2 024	02.02.20 24	WP (C) - 30857/ 2023	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 01-31	WRIT BRANCH (DIVISION BENCH- 1)	(Se at No- 106)
73	9957/2 024	02.02.20 24	WP (C) - 1852/2 024	J M ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 114)
74	9958/2 024	02.02.20 24	WA- 3118/2 023	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 02-01	WRIT APPEAL	(Se at No- 4)
75	9959/2 024	02.02.20 24	WP (C) - 1779/2 024	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 113)
76	9960/2 024	02.02.20 24	WP (C) - 1850/2 024	J M ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 114)
77	9964/2 024	02.02.20 24	WP (C) - 88/202 4	M M NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024- 01-31	WRIT BRANCH (DIVISION BENCH- 2)	(Se at No- 116)
78	9965/2 024	02.02.20 24	WP (C) - 339/20	M R BARIK	C.O.	CHIEF JUSTICE	Order Dtd. 2024- 01-31	WRIT BRANCH	(Se at

			22			E'S COURT		(DIVISION BENCH-3)	No-119)
79	9967/2024	02.02.2024	WP(C) - 4324/2020	P K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
80	9970/2024	02.02.2024	WA-9/2024	D K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01		(Se at No-105)
81	9972/2024	02.02.2024	BLAPL-14562/2023	PARTHA SARATHI DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-01	BAIL-1	(Se at No-3)
82	9973/2024	02.02.2024	CRLMP-2509/2023	SANTOSH SETHI	C.O.	COURT NO. 17	Order Dtd. 2024-02-01	WRIT BRANCH-4	(Se at No-46)
83	9974/2024	02.02.2024	BLAPL-12179/2023	P K PATRI	C.O.	COURT NO. 17	Order Dtd. 2024-01-31	BAIL-1	(Se at No-3)
84	9975/2024	02.02.2024	WP(C) - 906/2024	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
85	9976/2024	02.02.2024	CRLREV - 901/2008	SARADA NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-19	CRIMINAL REVISION	(Se at No-1)
86	9977/2024	02.02.2024	WP(C) - 1906/2024	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANCH-2	(Se at No-6)
87	9978/2024	02.02.2024	WP(C) - 538/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-01-31	WRIT BRANCH-4	(Se at No-52)
88	9979/2024	02.02.2024	BLAPL-117/2024	SP SAHO	C.O.	COURT NO. 6	Order Dtd. 2024-01-31		(Se at No-52)
89	9980/2024	02.02.2024	BLAPL-111/2024	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-31		(Se at No-

									52)
90	9981/2 024	02.02.20 24	BLAPL- 77/202 4	AK NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	BAIL-1	(Se at No- 1)
91	9982/2 024	02.02.20 24	WP (C) - 538/20 24	P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	WRIT BRANCH -4	(Se at No- 52)
92	9983/2 024	02.02.20 24	BLAPL- 66/202 4	AK BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	BAIL-1	(Se at No- 6)
93	9984/2 024	02.02.20 24	WP (C) - 19871/ 2023	C.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	WRIT BRANCH -2	(Se at No- 8)
94	9985/2 024	02.02.20 24	MACA- 512/20 22	SARAT SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	MISC. APPEAL SEC.	(Se at No- 1)
95	9986/2 024	02.02.20 24	WP (C) - 19871/ 2023	H. JENA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	WRIT BRANCH -2	(Se at No- 8)
96	9987/2 024	02.02.20 24	MACA- 512/20 22	B K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	MISC. APPEAL SEC.	(Se at No- 1)
97	9988/2 024	02.02.20 24	WP (C) - 19871/ 2023	P.R. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-31	WRIT BRANCH -2	(Se at No- 8)
98	9989/2 024	02.02.20 24	WP (C) - 19651/ 2023	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2023- 09-02	WRIT BRANCH -7	(Se at No- 15)
99	9990/2 024	02.02.20 24	WP (C) - 4681/2 022	N.R. PANDA	C.O.	COURT NO. 6	Order Dtd. 2023- 02-01	WRIT BRANCH -1	(Se at No- 31)
10 0	9991/2 024	02.02.20 24	WP (C) - 1891/2 024	BIKRAM SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024- 02-26	WRIT BRANCH -1	(Se at No- 2)
10 1	9992/2 024	02.02.20 24	CRLREV - 15/202 4	BIBEKANAN ADA MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 9999- 12-31	CRIMIN AL REVISI ON	(Se at No- 3)
10 2	9993/2 024	02.02.20 24	CRLREV -	G.JAYASIN GH	C.O.	COURT NO. 6	Order Dtd. 2024- 03-28	CRIMIN AL	(Se at

			22/2024					REVISION	No-3)
103	9994/2024	02.02.2024	CRLREV - 647/2023	S.K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	CRIMINAL REVISION	(Se at No-2)
104	9995/2024	02.02.2024	MACA-718/2022	ISWAR CH SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Se at No-4)
105	9996/2024	02.02.2024	CRLREV - 39/2020	SUBRATA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-20	CRIMINAL REVISION	(Se at No-3)
106	9997/2024	02.02.2024	MACA-718/2022	K MANDAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Se at No-4)
107	9998/2024	02.02.2024	MACA-603/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Se at No-6)
108	9999/2024	02.02.2024	MACA-603/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Se at No-6)
109	10000/2024	02.02.2024	MACA-515/2022	R.CH.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Se at No-1)
110	10001/2024	02.02.2024	MACA-515/2022	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Se at No-1)
111	10002/2024	02.02.2024	MACA-515/2022	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	MISC. APPEAL SEC.	(Se at No-1)
112	10003/2024	02.02.2024	ABLAPL - 10786/2022	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	BAIL-2	(Se at No-11)
113	10004/2024	02.02.2024	MACA-6/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-07		(Se at No-11)
114	10005/2024	02.02.2024	MACA-5/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-07		(Se at No-11)
115	10006/	02.02.2024	WP(C) -	S.R. PANI	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

5	2024	24	38718/ 2023			NO. 10	02-01	BRANCH -4	at No- 38)
11 6	10007/ 2024	02.02.20 24	WP (C) - 28892/ 2023	BISHNU CHARAN SAHU 1	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -6	(Se at No- 36)
11 7	10008/ 2024	02.02.20 24	WP (C) - 41798/ 2023	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 53)
11 8	10009/ 2024	02.02.20 24	WP (C) - 1964/2 024	UNMESH CHANDRA JENA	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 6)
11 9	10010/ 2024	02.02.20 24	WP (C) - 2081/2 024	M.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 12)
12 0	10011/ 2024	02.02.20 24	WP (C) - 2082/2 024	RABI SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 12)
12 1	10012/ 2024	02.02.20 24	WP (C) - 2126/2 024	T.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 32)
12 2	10013/ 2024	02.02.20 24	WP (C) - 2126/2 024	S. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 32)
12 3	10014/ 2024	02.02.20 24	WP (C) - 24338/ 2023	S.MOHARAN A	C.O.	COURT NO. 10	Order Dtd. 2024- 01-31	WRIT BRANCH -5	(Se at No- 22)
12 4	10015/ 2024	02.02.20 24	WP (C) - 36916/ 2023	P.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 01-31	WRIT BRANCH -7	(Se at No- 15)
12 5	10016/ 2024	02.02.20 24	RSA- 208/20 23	D. BARIK	C.O.	DR (J)	Order Dtd. 2024- 02-19	SECOND APPEAL	(Se at No- 6)
12 6	10018/ 2024	02.02.20 24	ABLAPL - 15013/ 2021	S.MOHARAN A	C.O.	DR (J)	Order Dtd. 2024- 02-01	BAIL-2	(Se at No- 8)
12 7	10019/ 2024	02.02.20 24	ABLAPL - 1927/2 022	P.K.MOHAN TY	C.O.	DR (J)	Order Dtd. 2024- 02-01	BAIL-2	(Se at No- 9)

12	10020/2024	02.02.2024	ABLAPL - 2041/2021	ASHOK KUMAR SAHOO	C.O.	DR (J)	Order Dtd. 2024-02-01	BAIL-2	(Se at No-7)
12	10021/2024	02.02.2024	ABLAPL - 3784/2021	ASHOK KUMAR SAHOO	C.O.	DR (J)	Order Dtd. 2024-02-01	BAIL-2	(Se at No-7)
13	10022/2024	02.02.2024	ABLAPL - 4915/2022	P.K.BARIK	C.O.	DR (J)	Order Dtd. 2024-02-01	BAIL-1	(Se at No-1)
13	10023/2024	02.02.2024	CRLA-511/2022	M.N.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
13	10024/2024	02.02.2024	CRLA-347/2020	A.K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	CRIMINAL APPEAL	(Se at No-10)
13	10025/2024	02.02.2024	WP (C) - 4324/2020	K.P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
13	10037/2024	02.02.2024	WPC (OA C) - 2591/2014	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	OA Branch	(Se at No-1)
13	10038/2024	02.02.2024	CONTC-153/2024	L.CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-1)
13	10039/2024	02.02.2024	CONTC-249/2024	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-1)
13	10040/2024	02.02.2024	WP (C) - 33148/2023	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANCH -6	(Se at No-54)
13	10041/2024	02.02.2024	WP (C) - 33148/2023	SK SAMIMA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANCH -6	(Se at No-54)
13	10043/2024	02.02.2024	WP (C) - 33148/2023	N. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	WRIT BRANCH -6	(Se at No-54)
14	10044/	02.02.2024	WP (C) -	RAMA	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

0	2024	24	18429/ 2023	PRASAD DALAI		NO. 2 OLD	01-30	BRANCH -1	at No- 3)
14 1	10045/ 2024	02.02.20 24	WP (C) - 38190/ 2020	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANCH -2	(Se at No- 7)
14 2	10046/ 2024	02.02.20 24	WP (C) - 1769/2 024	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANCH -8	(Se at No- 39)
14 3	10047/ 2024	02.02.20 24	WP (C) - 10193/ 2021	M.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -1	(Se at No- 3)
14 4	10049/ 2024	02.02.20 24	WP (C) - 2148/2 021	M.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -8	(Se at No- 41)
14 5	10051/ 2024	02.02.20 24	WP (C) - 31282/ 2020	S.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023- 12-01	WRIT BRANCH -2	(Se at No- 9)
14 6	10052/ 2024	02.02.20 24	WP (C) - 27103/ 2022	S.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANCH -5	(Se at No- 22)
14 7	10053/ 2024	02.02.20 24	WP (C) - 27103/ 2022	S.N. JENA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANCH -5	(Se at No- 22)
14 8	10054/ 2024	02.02.20 24	WP (C) - 18879/ 2022	P.K.PARID A	C.O.	COURT NO. 1	Order Dtd. 2024- 01-31	WRIT BRANCH -2	(Se at No- 9)
14 9	10055/ 2024	02.02.20 24	WP (C) - 7873/2 018	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 02-01	WRIT BRANCH -7	(Se at No- 48)
15 0	10056/ 2024	02.02.20 24	WP (C) - 7873/2 018	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024- 02-01	WRIT BRANCH -7	(Se at No- 48)
15 1	10057/ 2024	02.02.20 24	ABLAPL - 15092/ 2023	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 02-01		(Se at No- 48)
15 2	10058/ 2024	02.02.20 24	WP (C) - 2103/2 024	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 32)

153	10059/2024	02.02.2024	WP (C) - 7649/2023	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH -5	(Se at No-21)
154	10060/2024	02.02.2024	ABLAPL - 14751/2023	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	BAIL-2	(Se at No-11)
155	10061/2024	02.02.2024	WP (C) - 7123/2023	K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH -6	(Se at No-16)
156	10062/2024	02.02.2024	ABLAPL - 11531/2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-1)
157	10063/2024	02.02.2024	ABLAPL - 13853/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Se at No-1)
158	10064/2024	02.02.2024	ABLAPL - 10766/2023	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-2	(Se at No-8)
159	10065/2024	02.02.2024	ABLAPL - 663/2024	DK BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-8)
160	10066/2024	02.02.2024	ABLAPL - 12086/2023	BHARAT JALLI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-2	(Se at No-9)
161	10067/2024	02.02.2024	ABLAPL - 662/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-2	(Se at No-12)
162	10068/2024	02.02.2024	ABLAPL - 13215/2023	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-2	(Se at No-9)
163	10069/2024	02.02.2024	ABLAPL - 660/2024	DK BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-1	(Se at No-3)
164	10070/2024	02.02.2024	ABLAPL - 14869/2023	TIRTH KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
165	10071/2024	02.02.2024	WP (C) - 1963/2024	S.C.BISWAL	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No-

									6)
166	10072/2024	02.02.2024	ABLAPL - 659/2024	RK SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-01		(Se at No-6)
167	10073/2024	02.02.2024	ABLAPL - 590/2024	MN MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	BAIL-2	(Se at No-12)
168	10074/2024	02.02.2024	ABLAPL - 13391/2023	PRADIP KUMAR MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-02-01	BAIL-2	(Se at No-10)
169	10075/2024	02.02.2024	ABLAPL - 475/2024	SK BHANJADEO	C.O.	COURT NO. 3	Order Dtd. 2024-02-01	BAIL-2	(Se at No-10)
170	10076/2024	02.02.2024	ABLAPL - 14893/2023	A K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
171	10077/2024	02.02.2024	ABLAPL - 555/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-6)
172	10078/2024	02.02.2024	ABLAPL - 14382/2023	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Se at No-3)
173	10079/2024	02.02.2024	ABLAPL - 467/2024	BR DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
174	10080/2024	02.02.2024	TRP (C) - 218/2023	PRAVAT KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	M.J.C.	(Se at No-6)
175	10081/2024	02.02.2024	ABLAPL - 14842/2023	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Se at No-6)
176	10082/2024	02.02.2024	BLAPL-8516/2023	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Se at No-4)
177	10083/2024	02.02.2024	BLAPL-12308/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-2)
178	10084/2024	02.02.2024	BLAPL-12509/A	A.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at

			2023						No-1)
179	10085/2024	02.02.2024	BLAPL-11927/2023	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-4)
180	10086/2024	02.02.2024	ABLAPL-14845/2023	J KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-1	(Se at No-6)
181	10087/2024	02.02.2024	ABLAPL-14050/2023	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-7)
182	10088/2024	02.02.2024	BLAPL-3806/2023	D.PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-5)
183	10089/2024	02.02.2024	BLAPL-8714/2023	S.K.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-3)
184	10090/2024	02.02.2024	WPC (OA C)-416/2016	B K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	OA Branch	(Se at No-1)
185	10091/2024	02.02.2024	BLAPL-8621/2023	P.L.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-9)
186	10092/2024	02.02.2024	WPC (OA C)-417/2016	B K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	OA Branch	(Se at No-1)
187	10093/2024	02.02.2024	BLAPL-9421/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-5)
188	10094/2024	02.02.2024	WPC (OA C)-1884/2016	B K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	OA Branch	(Se at No-1)
189	10095/2024	02.02.2024	BLAPL-10385/2023	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-10)
190	10096/2024	02.02.2024	WPC (OA C)-1967/2016	B K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	OA Branch	(Se at No-1)
191	10097/	02.02.2024	BLAPL-	S.R.PATTA	C.O.	COURT	Order Dtd. 2024-	BAIL-1	(Se

1	2024	24	9713/2023	NAIK		NO. 11	02-01		at No-3)
192	10098/2024	02.02.2024	COA-6/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-3)
193	10099/2024	02.02.2024	WP (C) - 13346/2020	R K NAIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -4	(Se at No-46)
194	10100/2024	02.02.2024	COA-6/2023	S.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-46)
195	10101/2024	02.02.2024	WP (C) - 13346/2020	BASUDEV BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -4	(Se at No-46)
196	10102/2024	02.02.2024	ABLAPL - 15394/2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-2)
197	10103/2024	02.02.2024	COA-4/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-2)
198	10104/2024	02.02.2024	ABLAPL - 14901/2023	DILIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-12)
199	10105/2024	02.02.2024	COA-5/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-12)
200	10106/2024	02.02.2024	ABLAPL - 15403/2023	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-8)
201	10107/2024	02.02.2024	BLAPL-10643/2023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-11)
202	10108/2024	02.02.2024	ABLAPL - 13710/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-12)
203	10109/2024	02.02.2024	BLAPL-10523/2023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-5)

204	10110/2024	02.02.2024	ABLAPL - 13395/2023	MAHES DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-10)
205	10111/2024	02.02.2024	WP (C) - 24352/2022	M.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -8	(Se at No-29)
206	10112/2024	02.02.2024	ABLAPL - 13699/2023	MANORANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
207	10113/2024	02.02.2024	WP (C) - 24348/2022	M.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -8	(Se at No-29)
208	10114/2024	02.02.2024	ABLAPL - 14691/2023	M R ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-5)
209	10115/2024	02.02.2024	WP (C) - 24348/2022	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -8	(Se at No-29)
210	10116/2024	02.02.2024	WP (C) - 24348/2022	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -8	(Se at No-29)
211	10117/2024	02.02.2024	BLAPL-7624/2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Se at No-3)
212	10118/2024	02.02.2024	WP (C) - 18517/2022	P.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -5	(Se at No-23)
213	10119/2024	02.02.2024	BLAPL-5026/2023	S K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Se at No-12)
214	10120/2024	02.02.2024	COA-3/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-12)
215	10121/2024	02.02.2024	WP (C) - 31525/2022	K.C. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	WRIT BRANCH -2	(Se at No-8)
216	10122/2024	02.02.2024	COA-1/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-

									8)
21	10123/ 2024	02.02.20 24	COA- 1/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 01-30		(Se at No- 8)
21	10124/ 2024	02.02.20 24	CRLREV - 669/20 17	P.CH. DAS	C.O.	COURT NO. 11	Order Dtd. 2023- 12-22	CRIMIN AL REVISI ON	(Se at No- 5)
21	10125/ 2024	02.02.20 24	WP (C) - 923/20 24	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
22	10126/ 2024	02.02.20 24	CRLREV - 669/20 17	D.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	CRIMIN AL REVISI ON	(Se at No- 5)
22	10127/ 2024	02.02.20 24	COA- 2/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30		(Se at No- 5)
22	10128/ 2024	02.02.20 24	CRLREV - 254/20 23	J.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	CRIMIN AL REVISI ON	(Se at No- 4)
22	10129/ 2024	02.02.20 24	COA- 2/2023	S P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30		(Se at No- 4)
22	10130/ 2024	02.02.20 24	CRLREV - 53/202 3	A.K.MISHR A	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	CRIMIN AL REVISI ON	(Se at No- 2)
22	10131/ 2024	02.02.20 24	WP (C) - 1372/2 024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109)
22	10132/ 2024	02.02.20 24	ARBA- 8/2011	N.C.SINHA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	M.J.C.	(Se at No- 1)
22	10133/ 2024	02.02.20 24	WP (C) - 28505/ 2023	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106)

22	10134/2024	02.02.2024	ARBA-8/2011	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-22	M.J.C.	(Seat No-1)
22	10135/2024	02.02.2024	WP(C) - 28503/2023	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
23	10136/2024	02.02.2024	WP(C) - 28501/2023	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
23	10138/2024	02.02.2024	WP(C) - 28498/2023	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
23	10139/2024	02.02.2024	WA-550/2023	SANJAY KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-6)
23	10140/2024	02.02.2024	WP(C) - 93/2020	BIJAY KU. DALAI	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
23	10144/2024	02.02.2024	FAO-144/2023	N PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	MISC. APPEAL SEC.	(Seat No-2)
23	10146/2024	02.02.2024	FAO-321/2023	SATYAJIT BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-03-13	MISC. APPEAL SEC.	(Seat No-9)
23	10148/2024	02.02.2024	FAO-321/2023	SATYAJIT BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-03-13	MISC. APPEAL SEC.	(Seat No-9)
23	10149/2024	02.02.2024	BLAPL-13493/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	BAIL-2	(Seat No-8)
23	10150/2024	02.02.2024	WP(C) - 25231/2017	PRAKASH KU. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH -3	(Seat No-11)

23	10151/ 2024	02.02.20 24	WP (C) - 25240/ 2017	PRAKASH KU. JENA	C.O.	COURT NO. 23	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 11)
24	10152/ 2024	02.02.20 24	WP (C) - 20104/ 2018	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 02-01		(Se at No- 11)
24	10153/ 2024	02.02.20 24	WP (C) - 6340/2 023	J D MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 23)
24	10154/ 2024	02.02.20 24	WP (C) - 17738/ 2023	P N NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024- 02-01	WRIT BRANCH -1	(Se at No- 2)
24	10155/ 2024	02.02.20 24	WP (C) - 17738/ 2023	MR P.C.CHHIN CHANI	C.O.	COURT NO. 23	Order Dtd. 2024- 02-01	WRIT BRANCH -1	(Se at No- 2)
24	10156/ 2024	02.02.20 24	CRLREV - 587/20 23	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 02-01	CRIMIN AL REVISI ON	(Se at No- 5)
24	10157/ 2024	02.02.20 24	WP (C) - 926/20 24	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 02-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 105)
24	10158/ 2024	02.02.20 24	STREV- 28/202 0	I PANDA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	CIVIL REVISI ON	(Se at No- 3)
24	10159/ 2024	02.02.20 24	ITA- 70/202 2	S PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	CIVIL REVISI ON	(Se at No- 4)
24	10160/ 2024	02.02.20 24	ITA- 70/202 2	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023- 09-21	CIVIL REVISI ON	(Se at No- 4)
24	10161/ 2024	02.02.20 24	WP (C) - 25858/ 2023	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
25	10163/ 2024	02.02.20 24	WP (C) - 25858/ 2023	B K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	WRIT BRANCH (DIVIS ION)	(Se at No- 102)

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25 1	10164/ 2024	02.02.20 24	WP (C) - 25858/ 2023	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2023- 12-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No- 102)
25 2	10169/ 2024	02.02.20 24	CRLMC- 4308/2 023	P.K.MOHAN TY	C.O.	COURT NO. 2	Order Dtd. 2023- 10-17	CRIMIN AL MISC	(Se at No- 2)
25 3	10172/ 2024	02.02.20 24	BLAPL- 236/20 24	PK LENKA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-30		(Se at No- 2)
25 4	10173/ 2024	02.02.20 24	BLAPL- 14062/ 2023	J. PARDHAN	C.O.	COURT NO. 10	Order Dtd. 2023- 12-20	BAIL-2	(Se at No- 12)
25 5	10174/ 2024	02.02.20 24	BLAPL- 282/20 24	S DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 01-30		(Se at No- 12)
25 6	10176/ 2024	02.02.20 24	BLAPL- 12505/ 2023	S.K.MOHAN TY	C.O.	COURT NO. 10	Order Dtd. 2024- 01-22	BAIL-1	(Se at No- 1)
25 7	10177/ 2024	02.02.20 24	BLAPL- 156/20 24	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024- 02-02	BAIL-2	(Se at No- 8)
25 8	10178/ 2024	02.02.20 24	WP (C) - 665/20 24	S.SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 47)
25 9	10179/ 2024	02.02.20 24	WP (C) - 1859/2 024	D.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024- 02-06	WRIT BRANCH -1	(Se at No- 2)
26 0	10180/ 2024	02.02.20 24	BLAPL- 238/20 24	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 01-30		(Se at No- 2)
26 1	10181/ 2024	02.02.20 24	WP (C) - 43123/ 2023	P.K.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -4	(Se at No- 38)
26 2	10182/ 2024	02.02.20 24	WP (C) - 873/20 24	C.R.KAR	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -7	(Se at No-

									44)
26 3	10184/ 2024	02.02.20 24	WP (C) - 2300/2 024	S.K.SINGH	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -6	(Se at No- 16)
26 4	10186/ 2024	02.02.20 24	WP (C) - 8599/2 023	T.K.MOHAN TY	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -2	(Se at No- 9)
26 5	10187/ 2024	02.02.20 24	WP (C) - 1865/2 024	S.R.PATN AIK	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -1	(Se at No- 2)
26 6	10188/ 2024	02.02.20 24	WP (C) - 16380/ 2017	B.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -7	(Se at No- 10)
26 7	10189/ 2024	02.02.20 24	WP (C) - 1416/2 024	T.K.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024- 01-29	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 110)
26 8	10190/ 2024	02.02.20 24	MACA- 300/20 23	S.K.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	MISC. APPEAL SEC.	(Se at No- 6)
26 9	10191/ 2024	02.02.20 24	WP (C) - 2220/2 022	K.C.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 01-25	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119)
27 0	10192/ 2024	02.02.20 24	MACA- 300/20 23	B.S.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	MISC. APPEAL SEC.	(Se at No- 6)
27 1	10193/ 2024	02.02.20 24	WP (C) - 2220/2 022	D.K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024- 01-25	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119)
27 2	10194/ 2024	02.02.20 24	MACA- 509/20 22	S.K.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	MISC. APPEAL SEC.	(Se at No- 1)
27 3	10195/ 2024	02.02.20 24	MACA- 509/20 22	R.P.BHAGA T	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	MISC. APPEAL SEC.	(Se at No- 1)

27 4	10196/ 2024	02.02.20 24	WP (C) - 1856/2 024	B.N. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 114)
27 5	10197/ 2024	02.02.20 24	WP (C) - 7930/2 013	H. JENA	C.O.	COURT NO. 10	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 14)
27 6	10198/ 2024	02.02.20 24	WP (C) - 780/20 16	C. ACHARYA	C.O.	COURT NO. 22	Order Dtd. 9999- 12-31	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
27 7	10199/ 2024	02.02.20 24	WP (C) - 42316/ 2023	D.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 107)
27 8	10200/ 2024	02.02.20 24	WP (C) - 42316/ 2023	J.J. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 107)
27 9	10201/ 2024	02.02.20 24	WP (C) - 2191/2 024	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 117)
28 0	10202/ 2024	02.02.20 24	WP (C) - 22892/ 2022	S. DASH	C.O.	COURT NO. 22	Order Dtd. 2024- 02-01	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119)
28 1	10203/ 2024	02.02.20 24	WA- 894/20 23	P.CH. DAS	C.O.	COURT NO. 22	Order Dtd. 2024- 02-01	WRIT APPEAL	(Se at No- 4)
28 2	10204/ 2024	02.02.20 24	WA- 52/202 4	G.D. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024- 02-01		(Se at No- 4)
28 3	10205/ 2024	02.02.20 24	ABLAPL - 10194/ 2023	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024- 02-01	BAIL-1	(Se at No- 6)

284	10206/2024	02.02.2024	ABLAPL - 10194/2023	P.K.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
285	10207/2024	02.02.2024	CRLMP-99/2024	R.K.DEHURY	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH -7	(Se at No-10)
286	10208/2024	02.02.2024	CRLMP-48/2024	B.K.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH -7	(Se at No-10)
287	10209/2024	02.02.2024	CRLMP-40/2024	B.M.SARAN GI	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH -7	(Se at No-10)
288	10210/2024	02.02.2024	CRLMP-2529/2023	K.C.PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-02-01		(Se at No-10)
289	10211/2024	02.02.2024	CRLMP-2542/2023	S.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH -4	(Se at No-46)
290	10212/2024	02.02.2024	CRLMP-2311/2023	P.K.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH -2	(Se at No-50)
291	10213/2024	02.02.2024	CRLMP-2310/2023	P.K.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH -2	(Se at No-50)
292	10214/2024	02.02.2024	CRLMP-1919/2022	S.K.SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	WRIT BRANCH -2	(Se at No-34)
293	10215/2024	02.02.2024	ABLAPL - 10151/2023	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
294	10216/2024	02.02.2024	ABLAPL - 10151/2023	P.K.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2024-02-01	BAIL-1	(Se at No-6)
295	10217/2024	02.02.2024	ABLAPL - 9334/2023	ASISH KUMAR RAY	C.O.	COURT NO. 2	Order Dtd. 2023-10-09	BAIL-1	(Se at No-1)
296	10218/2024	02.02.2024	ABLAPL - 12132/	K.C.PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-11-30	BAIL-2	(Se at No-

			2023						10)
297	10219/2024	02.02.2024	CRLMC-3282/2023	P.K. PATRI	C.O.	COURT NO. 2	Order Dtd. 2024-01-24	CRIMINAL MISC	(Se at No-6)
298	10220/2024	02.02.2024	CONTC-1063/2022	M.R.BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-03-06	CONTEMPT	(Se at No-2)
299	10221/2024	02.02.2024	CONTC-6317/2023	SUDARSAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-07	CONTEMPT	(Se at No-4)
300	10222/2024	02.02.2024	CONTC-674/2017	K.K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	CONTEMPT	(Se at No-5)
301	10223/2024	02.02.2024	CONTC-4729/2023	T.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	CONTEMPT	(Se at No-3)
302	10224/2024	02.02.2024	WP (C) - 2869/2023	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH -1	(Se at No-2)
303	10225/2024	02.02.2024	CONTC-4728/2023	T.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-16	CONTEMPT	(Se at No-3)
304	10226/2024	02.02.2024	WP (C) - 21642/2019	P.K.PATTA NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH -2	(Se at No-45)
305	10227/2024	02.02.2024	CONTC-8284/2023	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-06-20	CONTEMPT	(Se at No-6)
306	10228/2024	02.02.2024	CONTC-10373/2023	S.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	CONTEMPT	(Se at No-1)
307	10229/2024	02.02.2024	WP (C) - 1422/2020	S.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH -6	(Se at No-24)
308	10230/2024	02.02.2024	WP (C) - 977/2024	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-13	WRIT BRANCH -8	(Se at No-29)
309	10231/2024	02.02.2024	WP (C) - 1294/2	N.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH	(Se at

			024					-3	No-11)
310	10232/2024	02.02.2024	WP (C) - 20523/2020	S.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH -3	(Se at No-28)
311	10233/2024	02.02.2024	WP (C) - 1344/2024	N.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH -4	(Se at No-19)
312	10234/2024	02.02.2024	WP (C) - 1439/2024	N. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH -5	(Se at No-22)
313	10235/2024	02.02.2024	WP (C) - 17065/2022	B.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH -2	(Se at No-6)
314	10236/2024	02.02.2024	WP (C) - 1446/2024	N. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH -5	(Se at No-22)
315	10237/2024	02.02.2024	WP (C) - 7559/2021	B.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH -8	(Se at No-43)
316	10238/2024	02.02.2024	WP (C) - 1681/2024	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH -7	(Se at No-5)
317	10239/2024	02.02.2024	WP (C) - 20227/2022	A.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	WRIT BRANCH -4	(Se at No-19)
318	10240/2024	02.02.2024	WP (C) - 2078/2024	A.K.SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH -3	(Se at No-12)
319	10241/2024	02.02.2024	WP (C) - 35849/2023	N.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH -4	(Se at No-37)
320	10242/2024	02.02.2024	ABLAPL - 9693/2023	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-25	BAIL-2	(Se at No-8)
321	10243/2024	02.02.2024	WP (C) - 2335/2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -7	(Se at No-48)
32	10244/	02.02.2024	CONTC-	S.K. RATH	C.O.	COURT	Order Dtd. 2024-		(Se

2	2024	24	112/20 24			NO. 2 OLD	01-19		at No- 48)
32 3	10245/ 2024	02.02.20 24	WP (C) - 1840/2 024	M.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANCH -1	(Se at No- 2)
32 4	10246/ 2024	02.02.20 24	WP (C) - 8380/2 020	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 47)
32 5	10247/ 2024	02.02.20 24	WP (C) - 8380/2 020	P.K.BEHER A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 47)
32 6	10248/ 2024	02.02.20 24	WP (C) - 1353/2 024	AJIT CHANDRA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH -4	(Se at No- 19)
32 7	10249/ 2024	02.02.20 24	BLAPL- 14659/ 2023	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2024- 02-01	BAIL-2	(Se at No- 8)
32 8	10250/ 2024	02.02.20 24	ABLAPL - 13202/ 2023	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 12-21	BAIL-2	(Se at No- 9)
32 9	10251/ 2024	02.02.20 24	CONTC- 8219/2 023	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-25	CONTEM PT	(Se at No- 6)
33 0	10252/ 2024	02.02.20 24	WP (C) - 2000/2 024	P.K.BEHER A	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH -2	(Se at No- 6)
33 1	10253/ 2024	02.02.20 24	WP (C) - 1286/2 024	P.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANCH -3	(Se at No- 11)
33 2	10254/ 2024	02.02.20 24	WP (C) - 36565/ 2022	M.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 23)
33 3	10255/ 2024	02.02.20 24	WP (C) - 1437/2 024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -5	(Se at No- 22)
33 4	10256/ 2024	02.02.20 24	WP (C) - 2088/2 024	D.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-01	WRIT BRANCH -3	(Se at No- 12)

335	10257/2024	02.02.2024	WP (C) - 2088/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	WRIT BRANCH -3	(Se at No-12)
336	10258/2024	02.02.2024	WP (C) - 1827/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	WRIT BRANCH -1	(Se at No-2)
337	10259/2024	02.02.2024	WP (C) - 1796/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-39)
338	10260/2024	02.02.2024	WP (C) - 1581/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	WRIT BRANCH -6	(Se at No-26)
339	10261/2024	02.02.2024	ABLAPL - 10640/2023	M.N.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10-03	BAIL-1	(Se at No-2)
340	10262/2024	02.02.2024	ABLAPL - 14843/2023	P.K.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-21	BAIL-1	(Se at No-6)
341	10263/2024	02.02.2024	WP (C) - 43099/2023	MIHIR KANTA RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	WRIT BRANCH -3	(Se at No-28)
342	10264/2024	02.02.2024	ABLAPL - 12060/2023	P.K. DASH	C.O.	COURT NO. 2 OLD		BAIL-2	(Se at No-9)
343	10266/2024	02.02.2024	ABLAPL - 4839/2022	P.K.MOHAN TY	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-1	(Se at No-2)
344	10267/2024	02.02.2024	BLAPL-5602/2023	A.KALASH	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-2	(Se at No-7)
345	10268/2024	02.02.2024	BLAPL-12213/2023	P.K.DASH	C.O.	COURT NO. 17	Order Dtd. 2024-02-02	BAIL-2	(Se at No-8)
346	10269/2024	02.02.2024	ABLAPL - 123/2024	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-02		(Se at No-8)
347	10270/2024	02.02.2024	ABLAPL - 15446/	N.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	BAIL-2	(Se at No-

			2023						8)
348	9813/2024	02.02.2024	WP (C) - 1953/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No-6)
349	9814/2024	02.02.2024	WA-1193/2023	MANAS RANJAN MISHRA	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No-1)
350	9816/2024	02.02.2024	WA-1205/2023	MANAS RANJAN MISHRA	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No-5)
351	9819/2024	02.02.2024	WP (C) - 2044/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
352	9825/2024	02.02.2024	WP (C) - 2046/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
353	9827/2024	02.02.2024	WP (C) - 2049/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
354	9831/2024	02.02.2024	WP (C) - 2051/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
355	9835/2024	02.02.2024	WP (C) - 2053/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
356	9836/2024	02.02.2024	WP (C) - 2047/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
357	9837/2024	02.02.2024	WP (C) - 23607/2023	E. SABITA RANI PATRO	GENERAL		Order Dtd. 2023-08-04	WRIT BRANCH-6	(Seat No-54)
358	9838/2024	02.02.2024	ABLAPL - 13255/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-01-31	BAIL-2	(Seat No-9)
359	9839/2024	02.02.2024	ABLAPL - 13083/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No-8)
360	9879/2024	02.02.2024	WA-3/2024	SANJAYA KUMAR	GENERAL		Order Dtd. 2024-01-12		(Seat)

				BEHERA					No-8)
361	9883/2024	02.02.2024	ABLAPL - 357/2024	BIJAY KUMAR PRADHAN	GENERAL		Order Dtd. 2024-02-02		(Se at No-8)
362	9887/2024	02.02.2024	ABLAPL - 642/2024	HAREKRUSH NA DASH	GENERAL		Order Dtd. 2024-02-01		(Se at No-8)
363	9890/2024	02.02.2024	WP (C) - 1503/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH -6	(Se at No-26)
364	9895/2024	02.02.2024	WP (C) - 1679/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH -7	(Se at No-5)
365	9897/2024	02.02.2024	WP (C) - 1733/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH -8	(Se at No-39)
366	9899/2024	02.02.2024	WP (C) - 1951/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH -2	(Se at No-6)
367	9901/2024	02.02.2024	WP (C) - 1954/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH -2	(Se at No-6)
368	9903/2024	02.02.2024	WP (C) - 1959/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH -2	(Se at No-6)
369	9905/2024	02.02.2024	WP (C) - 2079/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH -3	(Se at No-12)
370	9907/2024	02.02.2024	WP (C) - 41104/2023	CHIRANJEE V BIDYABHUSHAN	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH -7	(Se at No-48)
371	9916/2024	02.02.2024	WP (C) - 2179/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH -5	(Se at No-32)
372	9961/2024	02.02.2024	WP (C) - 26493/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-19	WRIT BRANCH -2	(Se at No-9)
37	9962/2024	02.02.2024	WA-	SANJAYA	GENERAL		Order Dtd. 2023-	WRIT	(Se

3	024	24	509/2023	KUMAR BEHERA	RAL		11-15	APPEAL	at No-6)
374	9963/2024	02.02.2024	WA-1020/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Se at No-7)
375	9966/2024	02.02.2024	WA-1021/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Se at No-7)
376	9968/2024	02.02.2024	WA-1022/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Se at No-7)
377	9969/2024	02.02.2024	WA-65/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
378	9971/2024	02.02.2024	CRLA-1292/2023	JASHOBANTA NAYAK	GENERAL		Order Dtd. 2024-01-30	CRIMINAL APPEAL	(Se at No-9)
379	10017/2024	02.02.2024	BLAPL-12702/2023	ASHMITA KUMARI NAYAK	GENERAL		Order Dtd. 2024-01-08	BAIL-2	(Se at No-10)
380	10026/2024	02.02.2024	WA-2427/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Se at No-2)
381	10027/2024	02.02.2024	WA-52/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
382	10028/2024	02.02.2024	WA-2668/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
383	10029/2024	02.02.2024	WA-1411/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-4)
384	10030/2024	02.02.2024	WA-2666/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
385	10031/2024	02.02.2024	WA-2665/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)

386	10032/2024	02.02.2024	WA-2667/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
387	10137/2024	02.02.2024	WA-2669/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
388	10141/2024	02.02.2024	WA-549/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-6)
389	10142/2024	02.02.2024	WA-66/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
390	10143/2024	02.02.2024	WA-710/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
391	10145/2024	02.02.2024	WP (C) - 14018/2013	PRADYUMNA KU. SATAPAT	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No-8)
392	10147/2024	02.02.2024	CRLMP-1923/2023	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-7	(Seat No-15)
393	10162/2024	02.02.2024	WA-2750/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-1)
394	10165/2024	02.02.2024	WA-130/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-3)
395	10166/2024	02.02.2024	BLAPL-11477/2023	GITANJALI PADHI	GENERAL		Order Dtd. 2024-02-02	BAIL-1	(Seat No-6)
396	10170/2024	02.02.2024	WA-71/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
397	10171/2024	02.02.2024	WA-1803/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-6)
398	10175/2024	02.02.2024	WA-1379/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-

									1)
399	10183/2024	02.02.2024	WA-50/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
400	9840/2024	02.02.2024	WP(C)-10639/2015	S P SAMANTA	GENERAL		Order Dtd. 2023-11-07 Petition, Annexure, Last Order,	WRIT BRANCH-3	(Seat No-28)
401	9841/2024	02.02.2024	WP(C)-31930/2023	M D BISWAL	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-1	(Seat No-4)
402	9842/2024	02.02.2024	WP(C)-31301/2011	A K BARIK	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No-8)
403	9843/2024	02.02.2024	WP(C)-21611/2011	S BISWAL	GENERAL		Order Dtd. 2022-04-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-121)
404	9844/2024	02.02.2024	WP(C)-42649/2023	K C SWAIN	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No-18)
405	9845/2024	02.02.2024	CMP-566/2023	RAMESH CHANDRA SAHOO	GENERAL		Order Dtd. 2023-08-28	WRIT BRANCH-2	(Seat No-6)
406	9846/2024	02.02.2024	WP(C)-708/2024	P K BARIK	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-6	(Seat No-36)
407	9847/2024	02.02.2024	WP(C)-22254/2015	B PARIDA	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-4	(Seat No-38)
408	9848/2024	02.02.2024	WP(C)-42970/2023	R K DEHURY	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No-45)
409	9849/2024	02.02.2024	WP(C)-19534/2021	P N NAYAK	GENERAL		Order Dtd. 2021-07-13	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
410	9850/2024	02.02.2024	WP(C)-8176/2021	P N NAYAK	GENERAL		Order Dtd. 2021-03-04	WRIT BRANCH (DIVISION)	(Seat No-107)

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41 1	9851/2 024	02.02.20 24	WP (C) - 19717/ 2014	A SUNDARAY	GENE RAL		Entire Order	WRIT BRANCH -2	(Se at No- 45)
41 2	9860/2 024	02.02.20 24	WPC (OA C) - 67/201 7	M R SAHOO	GENE RAL		Order Dtd. 2023- 09-04	OA Branch	(Se at No- 1)
41 3	9863/2 024	02.02.20 24	WA- 2771/2 023	P K MALLICK	GENE RAL		Order Dtd. 2023- 12-04	WRIT APPEAL	(Se at No- 1)
41 4	9866/2 024	02.02.20 24	WA- 2772/2 023	P K MALLICK	GENE RAL		Order Dtd. 2023- 12-04	WRIT APPEAL	(Se at No- 1)
41 5	9868/2 024	02.02.20 24	WA- 2774/2 023	P K MALLICK	GENE RAL		Order Dtd. 2023- 12-04	WRIT APPEAL	(Se at No- 1)
41 6	9875/2 024	02.02.20 24	WA- 2987/2 023	S C DAS	GENE RAL			WRIT APPEAL	(Se at No- 3)
41 7	9881/2 024	02.02.20 24	CONTC- 6461/2 022	A SAHOO	GENE RAL		Order Dtd. 2022- 11-30	CONTEM PT	(Se at No- 7)
41 8	9888/2 024	02.02.20 24	CONTC- 1484/2 016	J R DAS	GENE RAL		Order Dtd. 2023- 10-30	CONTEM PT	(Se at No- 1)
41 9	9891/2 024	02.02.20 24	CONTC- 1485/2 016	J R DAS	GENE RAL		Order Dtd. 2023- 10-30	CONTEM PT	(Se at No- 1)
42 0	9893/2 024	02.02.20 24	CONTC- 5851/2 021	N R PANDA	GENE RAL		Order Dtd. 2021- 10-05	CONTEM PT	(Se at No- 1)
42 1	9898/2 024	02.02.20 24	CRLMC- 3519/2 023	J J SAHOO	GENE RAL		Order Dtd. 2023- 12-08	CRIMIN AL MISC	(Se at No- 2)
42 2	9900/2 024	02.02.20 24	CRLMC- 2422/2 023	P K DEO	GENE RAL		Petition	CRIMIN AL MISC	(Se at No- 2)
42 3	9902/2 024	02.02.20 24	RFA- 36/200	B MOHANTY	GENE RAL		Order Dtd. 2016- 02-22		(Se at

			6						No-2)
424	9904/2024	02.02.2024	MACA-102/2013	B K PATI	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Se at No-6)
425	9906/2024	02.02.2024	MACA-251/2012	B K PATI	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Se at No-4)
426	9908/2024	02.02.2024	LAA-91/2018	M K PANDA	GENERAL		Judgement Dtd. 2024-01-29	FIRST APPEAL	(Se at No-4)
427	9909/2024	02.02.2024	CMP-883/2023	D SWAIN	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH -5	(Se at No-53)
428	9910/2024	02.02.2024	WP (C) - 11594/2009	P K PARIDA	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH -3	(Se at No-28)
429	9911/2024	02.02.2024	WP (C) - 25438/2014	B R SENAPATI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH -8	(Se at No-29)
430	9912/2024	02.02.2024	WP (C) - 25440/2014	B R SENAPATI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH -8	(Se at No-29)
431	9913/2024	02.02.2024	WP (C) - 25441/2014	B R SENAPATI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH -8	(Se at No-29)
432	9914/2024	02.02.2024	WP (C) - 25439/2014	B R SENAPATI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH -8	(Se at No-29)
433	9915/2024	02.02.2024	CMP-566/2023	B N NAYAK	GENERAL		Order Dtd. 2023-06-08	WRIT BRANCH -2	(Se at No-6)
434	9923/2024	02.02.2024	CRLMC-2422/2023	P K DEO	GENERAL		Last Order	CRIMINAL MISC	(Se at No-2)
435	9924/2024	02.02.2024	CRLA-316/2012	S SAHOO	GENERAL		Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Se at No-4)
43	9925/2	02.02.2024	CONTC-	D P	GENERAL		Order Dtd. 2023-	CONTEM	(Se

6	024	24	7519/2 023	PANIGRAHI	RAL		11-24	PT	at No- 8)
43 7	9926/2 024	02.02.20 24	CONTC- 422/20 17	S SATAPATHY	GENE RAL		Order Dtd. 2024- 01-19	CONTEM PT	(Se at No- 3)
43 8	9927/2 024	02.02.20 24	CMP- 574/20 23	M K NAYAK	GENE RAL		Entire Order	WRIT BRANCH -2	(Se at No- 6)
43 9	9928/2 024	02.02.20 24	RPFAM- 109/20 17	H K PATRA	GENE RAL		Order Dtd. 2023- 05-10	FIRST APPEAL	(Se at No- 6)
44 0	9929/2 024	02.02.20 24	WP (C) - 390/20 16	A K SAHOO	GENE RAL		Order Dtd. 2024- 01-30	WRIT BRANCH -7	(Se at No- 10)
44 1	9930/2 024	02.02.20 24	WP (C) - 8136/2 016	R K BARIK	GENE RAL		Order Dtd. 2024- 01-17	WRIT BRANCH -4	(Se at No- 19)
44 2	9932/2 024	02.02.20 24	WP (C) - 468/20 24	M N MOHANTY	GENE RAL		Order Dtd. 2024- 01-29	WRIT BRANCH -3	(Se at No- 51)
44 3	9934/2 024	02.02.20 24	WP (C) - 30353/ 2021	S K DAS	GENE RAL		Petition	WRIT BRANCH -7	(Se at No- 5)
44 4	9935/2 024	02.02.20 24	WP (C) - 29116/ 2023	S K DAS	GENE RAL		Petition	WRIT BRANCH -2	(Se at No- 34)
44 5	9937/2 024	02.02.20 24	WP (C) - 1093/2 024	D SETHI	GENE RAL		Petition	WRIT BRANCH -1	(Se at No- 1)
44 6	9939/2 024	02.02.20 24	WP (C) - 6999/2 022	B BEHERA	GENE RAL		Order Dtd. 2022- 03-25	WRIT BRANCH -6	(Se at No- 35)
44 7	9941/2 024	02.02.20 24	WP (C) - 17994/ 2014	H K MOHANTY	GENE RAL		Order Dtd. 2024- 01-29	WRIT BRANCH -2	(Se at No- 8)
44 8	9944/2 024	02.02.20 24	WPC (OA C) - 1229/2 019	S K SAHOO	GENE RAL		Order Dtd. 2024- 01-18	OA Branch	(Se at No- 1)

449	9945/2024	02.02.2024	WP (C) - 42604/2023	S BISWAL	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH -7	(Seat No-18)
450	9946/2024	02.02.2024	SA-35/2021	J P KAR	GENERAL		Order Dtd. 2023-12-08		(Seat No-18)
451	9947/2024	02.02.2024	SA-36/2001	J P KAR	GENERAL		Order Dtd. 2023-12-08	SECOND APPEAL	(Seat No-6)
452	10033/2024	02.02.2024	WP (C) - 19748/2023	S.P. SAHOO	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH -1	(Seat No-30)
453	10034/2024	02.02.2024	WP (C) - 19748/2023	S.P. SAHOO	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH -1	(Seat No-30)
454	10035/2024	02.02.2024	CONTC-10089/2023	R K ROUT	GENERAL		Order Dtd. 2024-01-17	CONTEMP	(Seat No-6)
455	10036/2024	02.02.2024	CONTC-8831/2023	R K ROUT	GENERAL		Order Dtd. 2023-12-14	CONTEMP	(Seat No-3)
456	10042/2024	02.02.2024	CONTC-10482/2023	S MOHARANA	GENERAL		Order Dtd. 2024-01-17	CONTEMP	(Seat No-2)
457	10048/2024	02.02.2024	WP (C) - 14408/2015	S K SAHOO	GENERAL		Order Dtd. 2024-01-19		(Seat No-2)
458	10050/2024	02.02.2024	WP (C) - 14407/2015	S K SAHOO	GENERAL		Order Dtd. 2024-01-19		(Seat No-2)
459	10167/2024	02.02.2024	ABLAPL - 14885/2017	N SAHOO	GENERAL		Order Dtd. 2018-04-26		(Seat No-2)
460	10168/2024	02.02.2024	WP (C) - 37336/2023	S. C. DAS	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH -5	(Seat No-53)
461	10185/2024	02.02.2024	WA-669/2019	S P DAS	GENERAL		Order Dtd. 2024-01-31	WRIT APPEAL	(Seat No-

									5)
46 2	10265/ 2024	02.02.20 24	CRLA- 880/20 23	SAMIR BARIK	GENE RAL		Order Dtd. 2023- 12-04	CRIMIN AL APPEAL	(Se at No- 9)

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